



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

KOLKATA BENCH, KOLKATA

O. A. No.350/00151 of 2018

M.A. No. 850/00412 of 2019

RINA KUMARI, Daughter of Late

Chashmalli Roy, aged about 22

years, working as a Junior

Commercial Clerk at NJP/Parcel

under Senior Divisional

Commercial Manager, Katihar

Division, N.F. Railway, and residing

at Quarter No. DS Colony 11F, NJP

District Jalpaiguri, Pin – 734007;

... APPLICANT

VERSUS

1. UNION OF INDIA, through the

General Manager, N.F. Railway,

Maligaon, Guwahati, Assam,

Pin-780011;

2. THE CHIEF PERSONNEL

OFFICER, N.F. Railway,

Maligaon, Guwahati, Assam,
Pin-780011;

**3. THE DIVISIONAL RAILWAY
MANAGER** North East Frontier
Railway, Katihar Division,
Katihar, Bihar, Pin- 854105;

**4. SENIOR DIVISIONAL
COMMERCIAL MANAGER,**
North East Frontier Railway,
Katihar Division, Katihar ,
Bihar, Pin- 854105;

... RESPONDENTS

CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA

No. O.A. 350/00151/2018
M.A. 350/00412/2019

Date of order: 11.6.2019

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

(RINA KUMARI V. N.F. RAILWAY)

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents : Mr. B.P. Manna, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, Judicial Member:

Heard Ld. Counsel for the parties.

2. Ld. Counsel for the applicant submits that the ICC has given his report and he wishes to challenge the same before appropriate forum.

3. Accordingly, the O.A. is disposed of as withdrawn.

4. M.A. stands disposed of accordingly.

*(Dr. Nandita Chatterjee)
Administrative Member*

*(Bidisha Banerjee)
Judicial Member*

SP